## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

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: CP/12/2017

NAME OF THE PETITIONER(S)

: Ozhukil Padinjarepet Achuthan Kutty Shanthi

NAME OF THE RESPONDENT(S)

: M/s Aswini Health Care Ltd

**UNDER SECTION** 

: 241/242 of companies act 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

2 S. P. Mural-lenson

Counsel for positions Amborro

Course for Roseman S. Pomurante

R, and RIZ to Rox S. Pomurante

## **ORDER**

Counsel for petitioner present. Counsel for R1, R12 to R22 present. Counsel for R2 to R11 called absent. Time extended at request of both counsel for submitting arguments. Put up on <u>03.08.2017 at 10.30 A.M.</u>

(K. Anantha Padmanabha Swamy) Member (Judicial)